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OA. 28/91

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Serial No. of Order	Date of Order	Order with Signature
3	16.5.91	<p style="text-align: center;"><u>O.A. 28/91</u></p> <p>Mr. N.Ch. Mohanty, learned counsel for the applicant has filed a memo praying for withdrawal of the original application. We have no objection.</p> <p>O.A. 28/91 is permitted to be withdrawn.</p> <p style="text-align: right;">Ran Vice-Chairman</p> <p style="text-align: right;">Mr Member (J)</p>